

**GOVERNMENT OF INDIA
COMMUNICATIONS AND INFORMATION TECHNOLOGY
LOK SABHA**

UNSTARRED QUESTION NO:496
ANSWERED ON:07.08.2013
MGNREGA WAGES
Viswanathan Shri P.

Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

- (a) whether complaints have been received for non-payment of wages to MGNREGA workers by the Postal Department;
- (b) if so, the details thereof during the last three years and the current year and the reasons therefor;
- (c) the action taken by the Government against the persons found responsible for the same; and
- (d) the other measures taken by the Government to ensure that MGNREGA beneficiaries get their wages timely?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (DR. (SMT.) KILLI KRUPARANI)

(a) & (b) Yes, Madam. Ten (10) complaint cases are received in four postal circles (Andhra Pradesh, Karnataka, Maharashtra and Odisha) for non- payment of wages to Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) worker during 2010-13. The details of these complaints are annexed.

(c) Disciplinary actions have been initiated against the officials found responsible for non-payment of wages.

(d) The various measures have been taken such as electronic crediting of wages in the accounts of beneficiaries through electronic Fund Management System (eFMS), contacting beneficiaries by postal field officers, informing beneficiaries for receiving payment of MGNREGS wages through Gram Sevaks once their accounts are credited, display of helpline number of postal functionaries at the worksite and effective monitoring at the divisional, regional, circle and postal directorate levels to ensure that MGNREGA beneficiaries get their wages timely through post offices.